GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2370 TO BE ANSWERED ON 9th March, 2021

PENDING MSP CLAIMS FOR SETTLEMENT

2370. SHRI VINAYAK RAUT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the claims from Government of Maharashtra are pending with the Union Government for settlement of claims of procuring agencies for purchases on Minimum Support Price (MSP);

(b) if so, the details of such claims pending for settlement since last five years; and

(c) the measures taken by the Government for settlement of such claims?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) to (c): Admissible amount of Provisional Food Subsidy is released to Decentralized Procurement (DCP) States such as Maharashtra, based on their guarter-wise claims.

The claims received from State Government are processed keeping in view the opening and closing balance of stock, procurement, allocation and distribution of foodgrains, Food Corporation of India (FCI) reconciliation, utilization certificate, Economic Cost of foodgrains etc. among others.

In the last five years an amount of Rs 2862.66 crore has already been released (as on 28.02.2021) against their claims, the details of which are annexed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE UNSTARRED QUESTION NO. 2370 FOR ANSWER ON 09.03.2021 IN THE LOK SABHA.

Details of the provisional food subsidy released to Govt. of Maharashtra during last five years

Financial Year	Amount (Rupees in Crore)
2016-17	-
2017-18	583.66
2018-19	0.00
2019-20	1920.17
2020-21 (as on 28.02.2021)	358.83
Total	2862.66

Details of the provisional food subsidy claims under scrutiny in Department

S. No.	Details of claims submitted Government of Maharashtra	Status
1	Provisional claims for Financial Year 2020-21 of Rs3148.92 crore	Admissible amount of Rs.1481.92 crore against the claim of Quarter 1 of 2020-21 would be released shortly and claims for Quarter 2 and 3 are under process in consultation with State Government.
